

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V Meeting held on 01.07.2010

The Meeting No. 14/AM-11 for the licensing year 2010-11 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 01.07.2010 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their designation	Department
1.	Sh. Shaish Kumar, Industrial Advisor	DIPP
2.	Sh. R.A. Lal, Director	R.O, TC, Noida
3.	Sh. Ashok Kumar Arora, Dy.DGFT	DGFT
4.	Sh. Kuldeep Singh, Asstt. Director	MSME

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(TEXTILES AND LEATHER ITEMS)

MEETING NUMBER : 14/84-ALC3/2010 **MEETING DATE** : 01.07.2010

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Case No.:3/36/84-ALC3/2009	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
HQ File :01/84/050/00176/AM10/	RLA File :31/24/040/00165/AM10/	Lic.No/Date:3110040756 24.11.2009	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on item of import as per report of NC team, who visited the unit of the applicant firm as detailed below: -			
S. No.	Export item	Import item	Quantity allowed
1	Paraweb reinforcement Webbing Strips made-up of Polyester Filament Yarn, LLDPE, Masterminds	1.Yarn High Tenacity Polyester Filament yarn 2.Linear Low Density Polyethy (LLDPE) 3.Masterminds	1) 111351.240 Kgs (with 3% wastage) 2) 162407.55 Kgs (with 3% wastage) 3) 6454.77 Kgs (with 3% wastage)
The ratio of LLDPE & Master batch polymer shall be maintained 100:4.			

The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/46/84-ALC3/2009	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
HQ File :01/84/050/00256/AM10/	RLA File :31/24/040/00224/AM10/	Lic.No/Date:3110041785 02.02.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on the item of import as per report of NC team, who visited the unit of the applicant firm as detailed below:-

S. No.	Export item	Import item	Quantity allowed
1	Paraweb reinforcement Webbing Strips made-up of Polyester Filament Yarn, LLDPE, Masterminds	1.Yarn High Tenacity Polyester Filament yarn 2.Linear Low Density Polyethy (LLDPE) 3.Masterminds	1) 85765 Kgs (with 3% wastage) 2) 150275 Kgs (with 3% wastage) 3) 5826 Kgs (with 3% wastage)

The ratio of LLDPE & Master batch polymer shall be maintained 100:4.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

3	Case No.:4/3/84-ALC3/2010	Party Name:GAURA V INTERNATIONAL	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00004/AM11/	RLA File :05/23/040/00201/AM10/	Lic.No/Date:0510260196 10.03.2010	Defer Date: 15.07.2010
	Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.			

	Case No.:4/1/84-ALC3/2010	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
	HQ File :01/84/050/00296/AM10/	RLA File :31/24/040/00243/AM10/	Lic.No/Date:3110042496 24.03.2010	
	Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on the item of import as per report of NC team, who visited the unit of the applicant firm as detailed below:-			
	S.	Export item	Import item	Quantity allowed

4	No.			
	1	Paraweb reinforcement Webbing Strips made-up of Polyester Filament Yarn, LLDPE, Masterminds	1.Yarn High Tenacity Polyester Filament yarn 2.Linear Low Density Polyethy (LLDPE) 3.Masterminds	1) 171530 Kgs (with 3% wastage) 2) 300550 Kgs (with 3% wastage) 3) 11652 Kgs (with 3% wastage)
	The ratio of LLDPE & Master batch polymer shall be maintained 100:4.			
	The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.			

Case No.:1/2/84-ALC3/2010	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status : Approved
HQ File :01/84/050/00298/AM10/	RLA File :31/24/040/00252/AM10/	Lic.No/Date:3110042611 26.03.2010	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on the item of import as per report of NC team, who visited the unit of			

5	the applicant firm as detailed below:-		
	S. No.	Export item	Import item
	1	Paraweb reinforcement Webbing Strips made-up of Polyester Filament Yarn, LLDPE, Masterminds	1.Yarn High Tenacity Polyester Filament yarn 2.Linear Low Density Polyethy (LLDPE) 3.Masterminds
Quantity allowed 1) 85765 Kgs (with 3% wastage) 2) 150275 Kgs (with 3% wastage) 3) 5826 Kgs (with 3% wastage) The ratio of LLDPE & Master batch polymer shall be maintained 100:4. The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.			

6	Case No.:7/9/84-ALC3/2010	Party Name:RICHA & CO	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00043/AM11/	RLA File :05/24/040/00542/AM10/	Lic.No/Date:0510261322 29.03.2010	Defer Date: 15.07.2010
	Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.			

7	Case No.:6/4/84-ALC3/2010	Party Name:MEENAKSHI INDIA LTD	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00017/AM11/	RLA File :04/24/040/00003/AM11/	Lic.No/Date:0410113089 12.04.2010	Defer Date: 15.07.2010
	Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.			

Case No.:1/7/84-ALC3/2010	Partv Name:RICHA GLOBAL EXPORTS P.	Meet No/Date:14/84-ALC3/2010	Status: Deferred
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8		LTD.	01.07.2010	
	HQ File :01/84/050/00033/AM11/	RLA File :05/24/040/00032/AM11/	Lic.No/Date:0510263374 30.04.2010	Defer Date: 15.07.2010
	Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.			

9	Case No.:1/14/84-ALC3/2010	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00095/AM11/	RLA File :31/24/040/00053/AM11/	Lic.No/Date:3110043678 21.06.2010	Defer Date: 29.07.2010
	Decision : The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 29.7.2010.			

10	Case No.:2/14/84-ALC3/2010	Party Name:THE RAJLAKSHMI COTTON MILLS P. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00096/AM11/	RLA File :02/24/040/00048/AM11/	Lic.No/Date:0210143961 24.06.2010	Defer Date: 29.07.2010
	Decision: The Committee considered the case as per agenda and decided to link the similar case of the firm wherein adhoc norms have already been fixed and defer the case for re-listing on 29.7.2010.			

11	Case No.:3/14/84-ALC3/2010	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00097/AM11/	RLA File :35/24/040/00014/AM11/	Lic.No/Date:3510030745 24.06.2010	Defer Date: 29.07.2010

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per report of NC team, who visited the unit of applicant firm as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed
1	Mill made Industrial Work wear woven garment. Summer pant made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM)-20000 Nos (Net content (1) 98% Cotton 2% Nylon Fabrics – 15194.4kgs (2) 100% Cotton Fabrics 2332.5kgs (3) Thinsulate –1058.4kgs (4) FR Thread –504kgs	19089.3 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with

				accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
2	Mill made Industrial Work wear woven garment. Summer Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM)- 15000Nos. Nos (Net content (1) 98% Cotton 2% Nylon Fabrics – 12012kgs (2) 100% Cotton Fabrics 2400kgs (3) Thinsulate –1077.3kgs (4) FR Thread –444.15kgs	15933.45 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
3	Mill made Industrial Work wear woven garment. Summer Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM& 170GSM)-	19153 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs

	17000Nos. Nos (Net content (1) 98% Cotton 2% Nylon Fabrics –12906kgs (2) 100% Cotton Fabrics 19830kgs(125GSM &2829Kgs (170GSM) (3) Thinsulate –900kgs (4) FR Thread –535 kgs		3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
4	Mill made Industrial Work wear woven garment. Winter Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM & 170GSM)-13500Nos. Nos (Net content (1) 98% Cotton 2% Nylon Fabrics –10811kgs (2) 100% Cotton Fabrics 2168kgs(125GSM &1333 Kgs (170GSM) (3) Thinsulate –969kgs (4) FR Thread –468kgs	15749 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of

			9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
5	Mill made Industrial Work wear woven garment. Shirt Long Sleeve made out of 98% Cotton 2% Nylon with white metal compound fabrics (120GSM) – 45000Nos. net content of (1) 98% Cotton 2% Nylon fabrics 13387kgs (2) FR Thread –637kgs	14024 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause

				alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
6	Mill made Industrial Work wear woven garment. Enel Summer Caps made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) 13000 Nos. (Net content of 1) 98% Cotton 2% Nylon Fabrics 1034 kgs (2) FR Thread –61kgs)	1095 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.

Import dyes and chemicals may be restricted to 14% of FOB value within the overall CIF value of the license as per General Note for Textile No.5.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

12	Case No.:4/14/84-ALC3/2010	Party Name:PREMIER ENTERPRISES	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status : Approved							
	HQ File :01/84/050/00098/AM11/	RLA File :35/24/040/00017/AM11/	Lic.No/Date:3510030750 25.06.2010								
	Decision: The Committee considered the case as per agenda and the Committee decided to allow the import quantity in respect of all the items as applied for by applicant firm as detailed below: -										
	<table><tr><td>Export item</td><td>Export Qty.</td><td>Import item</td><td>Qty. allowed</td></tr><tr><td>Cotton Grey cloth with Micropake 600X-Ray Thread</td><td>20400kgs</td><td>Micropake 600 X-ray thread</td><td>1445 Kgs</td></tr></table>				Export item	Export Qty.	Import item	Qty. allowed	Cotton Grey cloth with Micropake 600X-Ray Thread	20400kgs	Micropake 600 X-ray thread
Export item	Export Qty.	Import item	Qty. allowed								
Cotton Grey cloth with Micropake 600X-Ray Thread	20400kgs	Micropake 600 X-ray thread	1445 Kgs								
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.										

13	Case No.:5/14/84-ALC3/2010	Party Name:IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00099/AM11/	RLA File :04/24/040/00072/AM11/	Lic.No/Date:0410115019 28.06.2010	Defer Date: 29.7.2010.

Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 29.7.2010.

Case No.127	M/s. Reference received from Policy –III Section
NC 14/11 dt.1.7.2010	F.No. 01/84/162/130/AM-11/DES-V
<i>Clarification for eligibility regarding</i>	

Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.

Case No.128	M/s. Reference received from Policy –VI Section
NC 14/11 dt.1.7.2010	F.No. 01/84/162/33/AM-11/DES-V
<i>Fixation of SION for proprietary products- reg</i>	

Decision: The Committee considered the case as per agenda and observed that in this case requisite reply may be sent to PC-4 Section informing that in one case for the export product i.e. 100% Flax/Linen Yarn (Auto Cone Spliced) and import item 100% Flax/Linen Yarn (Uneven and Knotted) published under SION J-372 were fixed wherein M/s Aditiya Birla Nuvo Limited, Kolkata was the sole manufacturer of the said item in India.

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